

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

11. I.A. 3412/2022

I.A. 560/2022

I.A. 865/2021

I.A. 12/2021

I.A. 2437/2020

IN

C.P.(IB)-1833/(MB)/2017

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: JM Financial Asset Reconstruction Co. Ltd

V/s.

Jejani Pulp and Paper Mills Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**24.02.2023.**

Sd/-

MADHU SINHA  
Member (Technical)  
/RKS/

Sd/-

KULDIP KUMAR KAREER  
Member (Judicial)